

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

\*\*\*\*\*

**NOTIFICATION**

**Dated Shillong, the 29<sup>th</sup> June, 2026**

**No. LJ(B) 118/93/481** - In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoint Smt. Anju, IAS, Assistant Commissioner, as the Executive Magistrate within West Khasi Hills District, with immediate effect until further orders.

Sd/-

**(S.K. Sangma),**

Deputy Secretary to the Govt. of Meghalaya,  
Law Department

\*\*\*

**Memo No. LJ (B) 118/93/481 - A,**

**Dated Shillong, the 29<sup>th</sup> June, 2026**

Copy forwarded to:-

1. The Deputy Commissioner, West Khasi Hills District, Nongstoin with reference to your letter No. NDC.9/24/BNSS/129, Dt. 23.06.2026.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

*Sangma*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.